326	Written Answers to [RAJYA	A SABHA]		Unstarred	d Questions
1	2	3	4	5	6
53.	Lalitpur-Birari with Flyover (16 km) doubling	2016-17	260	-	0.02
54.	Mathura-Murhesi Rampur Flyover for avoiding surface crossing at Mathura (11.08 km) doubling	2016-17	210.04	0.02	
55.	Naini-Iradatganj Const. Of Flyover (12 km) doubling	2016-17	675.95	-	0.02
56.	Shahganj-Bhatni-Phephna-Indara, Mau-Shahganj exclude. Indara-Mau (150.28 km) doubling	2016-17	922.84	0.02	
57.	Yamuna Bridge-Agra fort (2 km) with Major Bridge at Yamuna river doubling	2016-17	107.73	-	0.02
58.	Balia-Ghazipur (65.10 km) doubling	2015-16	447.56	-	210
59.	Karaila Road-Shaktinagar (32.15 km) doubling	2015-16	528.57	-	6
60.	Ramna-Singrauli (160 km) doubling	201-16	1600	-	160
61.	Renukut-Chopan (32.32 km) (Work in Pili-Chopan - 7.89 km only) doubling	2015-16	93.29	-	25
62.	Rosa-Sitapur Cantt. Burhwal (180.77 km) doubling	2015-16	1750	-	175

# **New Textile Policy**

1488. SHRI SANJAY RAUT: Will the Minister of TEXTILES be pleased to state:

- (a) whether Government has approved new Textile Policy to deal with the rising competition from China's textile and apparel industry, if so, the details thereof;
- (b) whether the new Textile Policy has set any target for export and the number of new employment opportunities likely to be generated for the next three years; and
- (c) the details of steps taken to attract more investment in the Textile industry under the new Textile Policy?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI AJAY TAMTA): (a) to (c) The New Textile Policy is currently under formulation. Mean while, a special package has been announced for boosting manufacturing in garmenting with a view to realizing the employment and export potential of the industry. The details of the package are given in the Statement (See below). Besides the above, Government have also recently announced "Amended Technology Upgradation Fund Scheme (A-TUFS)" providing capital subsidy for eligible benchmarked machinery in different segments including Technical Textiles, Garmenting, Weaving and Processing to attract investment for technology upgradation.

#### Statement

Details of the special package announced for boosting employment generation

The Government has announced a special package of ₹ 6.000 crores for boosting the employment generation and export potential of the Textile and Apparel Sector. Salient features of the package are:

### **Labour Law Reforms**

- Government to bear 3.67% of employer's Employee Provident Fund (EPF) contribution for new workmen in addition to existing reimbursement of 8.33% employer contribution under Pradhan Mantri Rojgar Protsahan Yojana (PMRPY) for 3 years.
- (b) EPF will be made optional for employees earning less than ₹ 15,000 per month; thus, leaving more money in the hands of the workers.
- (c) Overtime cap will be raised from 50 hours per quarter to 100 hours per quarter leading to increased earnings of workers.
- (d) Considering the seasonal nature of the industry, fixed term employment will be introduced for the garment sector. A fixed term workman will be considered at par with permanent workman in terms of working hours, wages, allowances and other statutory dues.

# Additional incentives under ATUFS

- The subsidy provided to garmenting units, under Amended-TUFS, is being increased from 15% to 25%, providing a boost to employment generation.
- (b) The package breaks new ground in moving from input-based to outcome-based incentives; a unique feature of the scheme will be to disburse subsidy only after

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expected jobs have been created.

#### 3. Enhanced duty drawback coverage

- (a) In a first-of-its-kind move, a new scheme will be introduced to refund the state levies which were not refunded so far.
- (b) This move will greatly boost the competitiveness of Indian exports in foreign markets.
- (c) Drawback at All Industries Rate will be given for domestic duty paid inputs even when fabrics are imported under Advance Authorization Scheme.

#### 4. Enhancing scope of Section 80JJAA of Income Tax Act

Looking at the seasonal nature of garment industry, the provision of 240 days under Section 80JJAA of Income Tax Act would be relaxed to 150 days for garment industry.

### Steps to boost textile sector

1489. SHRI NARENDRA KUMAR SWAIN: Will the Minister of TEXTILES be pleased to state:

- (a) whether Government has recently announced ₹ 6000 crore package for Textile sector, if so, the details thereof, State-wise;
- (b) how Government plans to make our Textile sector more competitive in global market as it is facing stiff competition from countries like Bangladesh and Vietnam; and
- (c) whether the concerns like seasonal flexibility, fixed term employment, modernisation of loom and economies of scale are to be addressed by Government in order to give Textile sector a new look in the present world, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI AJAY TAMTA): (a) Yes Sir, Government has recently announced ₹ 6000 crore package for Textile sector. The details of package are given in the Statement. [Refer to the Statement appended to the Answer to USQ No.1488 Part (a) to (c)]

(b) Government plans to make Textile sector more competitive in global market by providing export incentives under schemes like MEIS, Interest Subvention, MDA, MAI, Duty Drawback etc. Further, the special package announced recently is expected to boost competency of textile and apparel exports in international markets.